

National Company Law Tribunal

Allahabad Bench

CP NO. 15/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2017

NAME OF THE COMPANY: *Decor Paint Pvt. Ltd & Ors*

SECTION OF THE COMPANIES ACT: U/S 391/394

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

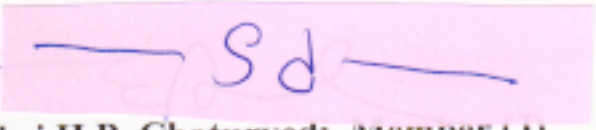
2.

CP NO.15/2011

No representation from the petitioner side. Registry to verify whether a fresh notice was issued to the petitioner company and if so to furnish proof of service thereof since the matter is received as a transferred case from the Lucknow Bench of the Hon'ble Allahabad High Court.

The matter be listed on 12<sup>th</sup> September, 2017.

Dated 30.08.2017

  
Hon'ble Shri H.P. Chaturvedi, Member (J)

Typed by:  
*Kavya Prakash*